

DAILY BOARD OF 16/06/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matter on Daily Board will be taken up

Sr. No.	Case Number	Parties Name	Stage
1	SC ST Spl. Case 3/2015	The State Pant Nagar P.S Vs Hanumant Ghorpate	Argument
2	ABA 119/2020	Sunil Narendra Singh And 2 Others Vs State Byculla Police Station	Argument
3	SC ST Spl. Case 6/2018	STATE GOVERNMENT B K C Police Station Vs Sanjay Vasant Ramde	Argument
4	SC ST Spl. Case 12/2017	The State of Bhandup Police Station Vs Tushar Babulal Kuwadia and Others	Argument on Discharge Application
5	SC ST Spl. Case 23/2013	The State Santacruz P.S Vs Harish Keshav Makwana and anr.	Argument on Discharge Application

INFORMATION REGARDING PENDING APPLICATIONS FOR TEMPORARY BAIL OF

Sr. No.	Case Number	Parties Name	Stage
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